

(10)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1479/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Biostadt India Ltd.
V/s.
Sonachi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Arun Jaydeo	Advocate of Petitioner	

ORDER

CP No.1479/I&BP/NCLT/MB/MAH/2017

On looking at the Petition filed by the Petitioner, since this Bench having noticed that Bank Certificate and Bank Statement have not been filed alongwith the Petition, the Petitioner is hereby directed to file the same within seven days hereof.

List this matter on 16.1.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)